

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**STARRED QUESTION NO.\*322**  
TO BE ANSWERED ON 19.03.2018

**UPLIFTMENT OF TRIBES**

\*322.SHRI NINONG ERING:  
SHRI PRAHLAD SINGH PATEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state :

- (a) whether there is any scheme of categorization of the tribes based on their developmental stage and if so, the details thereof along with the steps taken by the Government to measure and monitor the developmental state of Scheduled Tribes in the country;
- (b) the details of schemes launched by the Government for upliftment of tribes including primitive tribes in the country along with the percentage share of the State Governments to supplement the action of the Union Government including financial assistance for the purpose;
- (c) the funds released and utilized for development of the Scheduled Tribes during the last two years and the current year, State/UT-wise, and
- (d) the number of projects completed out of these schemes during the last one year and the number of beneficiaries of these schemes?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI JUAL ORAM)

(a) to (d):A Statement is laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No. \*322 for answer on 19.03.2018 asked by SHRI NINONG ERING & SHRI PRAHLAD SINGH PATEL regarding 'Upliftment of Tribes'.**

(a): There are certain groups among Scheduled Tribes (STs) who have declining or stagnant population, low level of literacy, pre-agricultural level of technology and are economically backward. These groups are among the most vulnerable sections of the society as they are few in numbers and have not attained any significant level of social and economic development. 75 such groups in 18 States and one UT have been identified and categorized as Particularly Vulnerable Tribal Groups (PVTGs). In 1998-99, a separate 100% Central Sector Scheme for exclusive development of PVTGs was started. This scheme has been revised w.e.f 01.04.2015, to make it more effective. The scheme is flexible as it enables the States to focus on areas that they consider are relevant to PVTGs and their socio-cultural environment. Conservation-Cum-Development (CCD) Plans are to be prepared by the State Governments and Union Territory of Andaman & Nicobar Islands for five years by adopting habitat development approach on the basis of data obtained from baseline or other surveys conducted by them, and are approved by the Project Appraisal Committee of the Ministry. The funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the CCD Plan.

The implementation of the Scheme is monitored by the officials of the Ministry and / or such independent agencies as may be appointed by the Ministry of Tribal Affairs from time to time for the purpose. At the end of each financial year, the State Governments / UT Administration are required to submit a progress report in the prescribed format to the Ministry of Tribal Affairs. Utilization Certificates are insisted upon as a pre-requisite for further release of funds.

(b): Details of the schemes launched by Ministry of Tribal Affairs for upliftment of STs including PVTGs along with share of the Union Government and State Governments are given at Annexure-1.

(c): Scheme wise funds released and utilized for development of the Scheduled Tribes during the last two years and the current year, State/UT wise are given at Annexure-2.

(d): Scheme wise details of projects completed / number of beneficiaries during the last one year are given at Annexure-3.

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**Annexure-1 referred to in reply to part (b) of Lok Sabha Starred Question No. \*322 for 19.3.2018 regarding “Upliftment of Tribes”.**

Details of Schemes of Ministry of Tribal Affairs

**1. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)**

Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) is 100% grant from Government of India (since 1977-78). It is charged to Consolidated Fund of India (except grants for North Eastern States, a voted item) and is an additive to State Plan funds and efforts for Tribal Development. This grant is utilized for economic development of Integrated Tribal Development Agency (ITDA), Integrated Tribal Development Project (ITDP), Modified Area Development Approach (MADA) Pockets and Clusters, PVTGs and dispersed tribal population.

**2. Grants-in-Aid under Article 275(1) of the Constitution**

Grants-in-aid under Proviso to Article 275(1) of Constitution of India is 100% annual grant from Government of India to States. It is charged to Consolidated Fund of India (except grants for North Eastern States, a voted item) and is an additive to State Plan funds and efforts for Tribal Development. Funds are utilized for socio-economic development of Integrated Tribal Development Agency (ITDA), Integrated Tribal Development Project (ITDP), Modified Area Development Approach (MADA) Pockets and Clusters and for PVTGs.

**3. Scheme of Grant-in-Aid to Voluntary Organizations working for the Welfare of Scheduled Tribes**

The Scheme was launched in 1953-54 and was last revised w.e.f. 1<sup>st</sup> April 2008. The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary organizations, and to provide favourable environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Any other innovative activity having direct positive impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts. The scheme is Central Sector Scheme. The grants are provided to the non-governmental organizations on application, in a prescribed format, duly recommended by the multi-disciplinary State Level Committee of the concerned State Government/UT Administration. Funds are generally provided to the extent of 90% by the Government. The voluntary organization is expected to bear the remaining 10% balance from its own resources.

**4. Scheme of Strengthening Education among ST Girls in Low Literacy Districts**

The scheme aims to bridge the gap in literacy levels between the general female population and tribal women, in the identified districts or blocks, more particularly in naxal affected areas and in areas inhabited by Particularly Vulnerable Tribal Groups (PVTGs), by creating the required ambience for education for ST girls. It is a Central Sector gender specific scheme and the Ministry provides 100% funding. The grants are provided to the eligible NGOs on an application (in the prescribed format) duly recommended by the multidisciplinary State Level Committee of the concerned State Government / UT Administration. The Scheme has been revised with effect from 1.4.2008. It is being implemented in 54 identified low literacy districts where ST Population is 25% or more and ST female literacy rate is below 35% as per 2001 Census.

**5. Scheme of Vocational Training in Tribal Areas**

The main aim of the Scheme is to develop the skills of the ST youth for a variety of jobs as well as self-employment and to improve their socio-economic condition by enhancing their income. The scheme covers all the States and Union Territories. It is not an area-specific scheme, the condition being that free vocational training facilities are extended only to tribal youth, 100% grants under the scheme are provided to the States, Union Territories and other Associations implementing

the Scheme. Each Vocational Training Centre (VTC) under the scheme may cater to five vocational courses in traditional skills depending upon the employment potential of the area. It has been decided to discontinue the Scheme from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSS).

## **6. Development of Particularly Vulnerable Tribal Groups (PVTGs)**

In 1998-99, a 100% Central Sector Scheme for exclusive development of PVTGs was started. The scheme was revised w.e.f. 1.4.2015, to make it more effective. The scheme covers only the 75 identified Particularly Vulnerable Tribal Groups. The scheme is very flexible and it enables every State to focus on any developmental activity for PVTGs, viz., housing, land distribution, land development, agricultural growth, cattle development, connectivity, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

## **7. Scheme of Girls & Boys Hostels for STs**

Under the scheme, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. The scheme has been revised w.e.f. 1.4.2008. Under the revised scheme, State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. Hostels for Vocational Training Centres (VTCs) for ST Girls and Boys are funded on the same criteria as other hostels. Members of Parliament could also provide funds as a substitute of State share from their MPLAD scheme for this purpose. Maintenance of the hostel is the responsibility of the concerned States/UTs. The hostels may be for middle, secondary, college or university level education. It has been decided to discontinue the Scheme from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSS).

## **8. Scheme of Ashram Schools in Tribal Sub-Plan Area**

The objective of the scheme is to provide residential schools for STs in an environment conducive to learning to increase the literacy rate among the tribal students and to bring them at par with other population of the country. The scheme has been revised with effect from the financial year 2008-09. Under the revised scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Ashram Schools is on 50:50 basis, while cent percent assistance is given to UTs for construction of both Girls and Boys' Ashram Schools. The scheme covers primary, middle, secondary and senior secondary level of education. It has been decided to discontinue the Scheme from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSS).

## **9. Scholarship Schemes**

The Ministry is implementing the following Scholarship schemes for ST students in the country with a view to provide financial assistance to them, so as to enable them to complete their education:

- (i) Pre-Matric Scholarship for ST students (9<sup>th</sup> & 10<sup>th</sup> Std)
- (ii) Post-Matric Scholarship for ST students (Class 11<sup>th</sup> onwards)
- (iii) National Fellowship and Scholarship for Higher Education of ST students
- (iv) National Overseas Scholarship (NOS) for ST candidates for studying abroad

The Schemes mentioned at (i) and (ii) above are implemented through the States / UTs, and funds are released to States / UTs for disbursement to eligible ST students. Under these schemes, viz., Pre-Matric Scholarship and Post-Matric Scholarship for ST students, the funds are being shared

at the ratio of 75:25 between the Centre and State Government/UTs, and 90:10 for the North Eastern States and Jammu & Kashmir, Uttarakhand and Himachal Pradesh.

Under the scheme (iii) above, funds are released to the Institutes / students, and under NOS scheme, funds are released to Ministry of External Affairs on reimbursement basis.

#### **10. Support to Tribal Research Institute (TRIs)**

Tribal Research Institutes (TRIs) have been set up by various State Governments. The basic objective of the scheme is to strengthen the Tribal Research Institutes (TRIs) in their infrastructural needs, Research & Documentation activities and Training & Capacity Building programmes, etc. It is envisaged that TRIs should work as body of knowledge & research more or less as a think tank for tribal development, preservation of tribal cultural heritage, providing inputs to States for evidence based planning and appropriate legislations, capacity building of tribals and persons / institutions associated with tribal affairs, dissemination of information and creation of awareness. Funding under this Scheme is 100% Grant-in-Aid by the Ministry of Tribal Affairs to the TRIs on need basis.

#### **11. Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP**

Minimum Support Price for Minor Forest Produce scheme (MSP for MFP Scheme), started by Ministry of Tribal Affairs in the year 2013-14, was the first step in the direction of providing fair price to tribals. Initially, the scheme included 10 MFPs in 9 States. It was later expanded to 24 MFPs and in all States. The Scheme is implemented through State level agency (SLA) appointed by the State Government. Ministry of Tribal Affairs provides a revolving fund to the SLA. Loss, if any, is shared by Centre and State in the ratio of 75:25. Presently, the scheme has a coverage of 23 MFPs and applicability to all States.

**12. National Scheduled Tribes Finance and Development Corporation (NSTFDC)**, under the Ministry of Tribal Affairs, extends financial assistance at concessional rates of interest to Scheduled Tribes for undertaking income generation activities. NSTFDC implements following schemes for self-employment of Scheduled Tribes who are unemployed or underemployed:

- **Term Loan scheme:** NSTFDC provides Term Loan for any income generation scheme costing upto ₹25.00 lakhs per unit. The financial assistance is extended upto 90% of the cost of the scheme and the balance is met by way of subsidy/ promoter's contribution/ margin money. The interest rate chargeable is 6% p.a. for loan upto ₹ 5 lakhs, 8% p.a. for loans ranging between ₹ 5 lakhs to ₹ 10 lakhs and 10% p.a. for loan exceeding ₹10 lakhs on the entire amount of loan.
- **Adivasi Mahila Sashaktikaran Yojana (AMSY):** Under the scheme, Scheduled Tribes women can undertake any income generation activity. Loans upto 90% for scheme costing upto ₹1 lakh are provided at a concessional rate of interest of 4% p.a.
- **Micro Credit Scheme for Self Help Groups:** The Corporation provides loans upto ₹50,000/- per member and ₹ 5 Lakhs per Self Help Group (SHG). The interest rate chargeable is 6% p.a.
- **Adivasi Shiksha Rin Yojana:** Under this scheme, financial assistance upto ₹5.00 lakh at concessional rate of interest of 6% per annum is provided to ST students for pursuing professional/ technical education including Ph.D. in India.

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Annexure-2 referred to in reply to part (c) of Lok Sabha Starred Question No. \*322 for 19.3.2018 regarding 'Upliftment of Tribes'.

Annexure 2 (i)

**FUNDS RELEASED/UTILIZED UNDER THE SCHEME OF DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS DURING  
2015-16 TO 2017-18 (as on 28.02.2018)**

(Rs. in lakh)						
S.No	State	2015-16		2016-17		2017-18
		Released	Utilized	Released	Utilized	Released
1	Andhra Pradesh	3240.00	3240.00	5105.00	5105.00	2076.00
2	Andaman & Nicobar Islands	0.00	0.00	100.00	0.00	100.00
3	Bihar	0.00	0.00	342.87	0.00	295.91
4	Chhattisgarh	1809.63	1809.63	1230.00	1230.00	1089.50
5	Gujarat	898.10	888.81	779.12	109.91	390.67
6	Jharkhand	1575.00	1575.00	3120.00	0.00	2043.75
7	Karnataka	800.00	800.00	136.00	100.00	467.00
8	Kerala	0.00	0.00	100.00	0.00	62.00
9	Madhya Pradesh	4491.92	4491.92	10460.40	9950.40	5929.29
10	Maharashtra	0.00	0.00	2077.00	0.00	1226.25
11	Manipur	100.00	100.00	329.00	0.00	195.00
12	Odisha	3373.92	3373.92	1379.00	164.00	1297.00
13	Rajasthan	1076.09	1076.09	1331.00	843.00	1038.00
14	Tamil Nadu	1048.15	1048.15	3055.00	0.00	1770.75
15	Telangana	1439.04	1439.04	1139.00	1139.00	778.00
16	Tripura	895.56	895.56	2250.00	1161.92	1323.75
17	West Bengal	447.60	447.60	574.00	0.00	330.75
18	Uttarakhand	0.00	0.00	292.48	0.00	130.00
19	Uttar Pradesh	0.00	0.00	0.00	0.00	17.96
	<b>Grand Total</b>	<b>21195.00</b>	<b>21185.72</b>	<b>33799.87</b>	<b>19803.23</b>	<b>20561.58</b>

## Annexure 2 (ii)

## Funds released and Utilization reported under Article 275(1) of Constitution in last 2 years and current year (as on 27.02.2018)

(Rs.in Lakh)

S.N	States	2015-16		2016-17		2017-18	
		Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported
1	2	7	8	9	10	11	12
1	Andhra Pradesh	5500.00	5500.00	2869.43	1773.09	3591.11	UC not due
2	Arunachal Pradesh	3000.80	3000.80	6580.53	1433.16	6928.82	UC not due
3	Assam	0.00	0.00	844.12	0.00	0.00	UC not due
4	Bihar	0.00	0.00	1467.58	0.00	991.89	UC not due
5	Chhattisgarh	11904.31	11428.46	10488.52	9528.97	10964.49	UC not due
6	Goa	400.00	0.00	450.00	0.00	103.00	UC not due
7	Gujarat	11680.00	11680.00	9739.02	3802.26	10384.08	UC not due
8	Himachal Pradesh	523.20	523.20	1595.87	1595.87	2074.70	UC not due
9	Jammu & Kashmir	2000.00	2000.00	3539.66	156.77	3049.06	UC not due
10	Jharkhand	12202.96	12202.96	9489.38	0.00	9489.05	UC not due
11	Karnataka	6300.00	6300.00	4664.00	2889.95	5881.74	UC not due
12	Kerala	1085.44	1085.44	695.58	412.86	803.17	UC not due
13	Madhya Pradesh	14845.15	14845.15	14971.43	5363.05	22399.48	UC not due
14	Maharashtra	13374.00	13374.00	11536.53	2307.31	12862.24	UC not due
15	Manipur	1216.00	1216.78	1694.40	1455.00	1858.54	UC not due
16	Meghalaya	1507.68	856.09	1576.21	163.70	3603.40	UC not due
17	Mizoram	3617.37	3617.37	1927.49	1927.49	2504.41	UC not due
18	Nagaland	5469.34	5469.34	6368.00	2781.54	2825.11	UC not due
19	Odisha	15200.00	15200.00	11954.96	3371.77	13748.80	UC not due
20	Rajasthan	11000.00	11000.00	10341.39	2028.28	10240.58	UC not due
21	Sikkim	1250.30	400.30	1147.00	300.03	405.30	UC not due
22	Tamil Nadu	852.80	352.80	798.24	0.00	378.00	UC not due
23	Telangana	6090.00	6090.00	3608.05	3608.05	4486.32	UC not due
24	Tripura	1600.68	1600.68	1280.99	669.06	1627.85	UC not due
25	Uttar Pradesh	1514.74	168.30	1138.62	0.00	189.00	UC not due
26	Uttarakhand	92.02	92.02	0.00	0.00	677.56	UC not due
27	West Bengal	7000.00	7000.00	5814.37	872.00	5376.51	UC not due
<b>Grand Total</b>		<b>139226.79</b>	<b>135003.69</b>	<b>126581.37</b>	<b>46440.21</b>	<b>137444.21</b>	Not due as on date

**Funds released under the scheme Support to Tribal Research Institutes (TRIs)**

Sl. No	State/ UT	Release for TRIs (Rs. in lakh)			Total UC due as on 14.3.2018 (Rs. in Lakh)
		2015-16	2016-17	2017-18 (as on 15.3.2018)	
1	Andhra Pradesh	-	-	440.42	29.58
2	Assam	-	-	183.65	
3	Chhattisgarh	-	-	168.73	15.50
4	Gujarat	86.53	-	2438.00	61.81
5	Himachal Pradesh	-	-	-	5.44
6	Jammu & Kashmir	10.00	340.00	-	350.00
7	Jharkhand	-	-	-	102.84
8	Karnataka	148	117	130.00	-
9	Kerala	-	67.99	-	37.11
10	Madhya Pradesh	78.75	54.35	232.51	
11	Maharashtra			-	159.00
12	Manipur	119	109	-	
13	Odisha	250.30	322.39	662.90	17.00
14	Rajasthan	126.50		169.25	63.25
15	Sikkim	-	111.00	68.00	-
16	Tamil Nadu	132.30	-	133.20	57.30
17	Telangana		121.9	339.50	-
18	Tripura	159.50	73.25	198.75	-
19	Uttar Pradesh	-	43.26	-	43.26
20	West Bengal	43.50	150.82	215.45	-
21	Andaman & Nicobar Islands	50.00	189.00	-	189.00
	<b>Total</b>	<b>1204.38</b>	<b>1699.96</b>	<b>5380.36</b>	<b>1131.09</b>



**Annexure 2 (iv)**

**Statement showing status of Release & UC Reported under SCA to TSS during the last two years and current year (as on 14.03.2018)**

(Rs. in lakh)

S.N.	States	2015-16		2016-17		2017-18
		Total Release	UC Reported	Total Release	UC Reported	Total Release
1	Andhra Pradesh	3500.00	3500.00	5000.42	5000.42	3624.77
2	Assam	5844.00	1255.37	3407.80	2610.80	0.00
3	Bihar	1368.26	0.00	743.74	0.00	0.00
4	Chhattisgarh	10809.64	10809.64	11717.82	11117.26	11659.57
5	Goa	0.00	0.00	455.68	455.68	559.09
6	Gujarat	10566.50	10566.50	9488.00	4008.26	7701.90
7	Himachal Pradesh	475.00	475.00	1959.39	1827.80	2291.20
8	Jammu & Kashmir	2000.00	2000.00	3671.61	533.60	3626.50
9	Jharkhand	10000.00	10000.00	9820.75	4496.91	6974.41
10	Karnataka	4370.00	4370.00	5100.00	4515.26	5955.37
11	Kerala	357.50	357.50	808.09	288.10	808.43
12	Madhya Pradesh	11501.21	11501.21	19236.61	5400.00	22828.70
13	Maharashtra	12514.91	12514.91	9547.00	2863.00	12810.38
14	Manipur	1100.00	1100.00	2260.00	325.19	3790.38
15	Odisha	14728.52	14728.52	11806.27	2367.82	11975.00
16	Rajasthan	10190.00	10190.00	11072.90	1582.82	10051.83
17	Sikkim	353.00	353.00	1497.62	132.67	586.00
18	Tamil Nadu	0.00	0.00	600.00	0.00	348.20
19	Telangana	4000.00	4000.00	3845.35	3845.35	4493.55
20	Tripura	2400.07	2400.07	1345.76	401.54	1649.77
21	Uttarakhand	0.00	0.00	0.00	0.00	458.35
22	Uttar Pradesh	905.51	813.94	121.92	0.00	397.25
23	West Bengal	6233.00	6233.00	5995.50	400.00	5397.11
<b>Total</b>		<b>113217.12</b>	<b>110668.66</b>	<b>119502.23</b>	<b>52172.48</b>	<b>117987.76</b>

**Annexure 2 (v)****Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last two years and current year (Rs. in lakh)**

Sl. No	Name of the State/ UT/University	2015-16		2016-17		2017-18
		Funds Released	Utilized	Funds Released	Utilized	Funds released
1	Arunachal Pradesh	400.00	400.00	0.00	0.00	0.00
2	Chhattisgarh	1221.74	1221.74	0.00	0.00	0.00
3	Manipur	0.00	0.00	1283.65	1283.65	0.00
4	Mizoram	0.00	0.00	0.00	0.00	638.12
5	Nagaland	1798.45	1002.50	0.00	0.00	0.00
6	Rajasthan	3393.97	1427.65	595.35	595.35	0.00
7	Mizoram University	59.73	0.00	0.00	0.00	0.00
8	National Law School of India University, Banglore	61.94	0.00	0.00	0.00	0.00
9	JLN Krishi VishvaVidyala, Jabalpur	0.00	0.00	43.32	0.00	61.88
10	Rajive Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	77.68	0.00	0.00
	<b>Total</b>	<b>6935.83</b>	<b>4051.89</b>	<b>2000.00</b>	<b>1879.00</b>	<b>700.00</b>

**Details of Funds released to State Governments/UT Administrations and utilization thereof under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan areas” during the last two years and current year.****(Rs. in lakh)**

S. No.	State/UT	2015-16		2016-17	2017-18
		Fund released	Utilized	Fund released	Fund released
1	Goa	300.00	300.00	0.00	356.02
2	Sikkim	0.00	0.00	0.00	343.98
	<b>Total</b>	<b>300.00</b>	<b>300.00</b>	<b>0.00</b>	<b>700.00</b>

<b>Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts</b>					
<b>(Amount in Rs)</b>					
<b>S.No.</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (as on 05.03.2018)</b>
1	Andhra Pradesh	5207920	193107731	27094085	-
2	Arunachal Pradesh	4271709	-	-	3764528
3	Chhattisgarh	3925448	-	3963499	3711971
4	Gujarat	194219225	171232411	285792943	149171119
5	Jharkhand	4442520	2107200	-	-
6	Madhya Pradesh	57103228	14357845	42004939	25249922
7	Maharashtra	3600400	-	15838410	7455800
8	Odisha	26507661	104081259	192941396	76370046
9	Rajasthan	9665119	-	14877810	2513350
10	Telangana	41056770	48075810	71975792	32190954
<b>Total</b>		<b>350000000</b>	<b>532962256</b>	<b>654488874</b>	<b>300427690</b>

<b>Details of Funds released under the Scheme of Vocational Training in Tribal Areas.</b>					
<b>(Amount in Rs.)</b>					
<b>Sl.No.</b>	<b>Name of the State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18(as on 30.01.2018)</b>
1	Assam	7232000	-	9300000	9240000
2	Karnataka	6360000	-	-	3000000
3	Madhya Pradesh	-	-	-	8308629
4	Meghalaya	3044800	-	-	3112000
5	Nagaland	10392000	-	2448000	-
6	Tamil Nadu	-	-	3120000	3120000
<b>Grand Total</b>		<b>27028800</b>	<b>0</b>	<b>14868000</b>	<b>26780629</b>

## Annexure 2 (vii)

**Details of Funds Released to State Governments/UT Administrations & utilisation thereof  
under the Scheme of Post Matric Scholarship for ST students during 2015-16 to 2017-18(as on.  
14.03.18)**

(₹ in lakh)

Sl. No.	STATE/UT	2015-16		2016-17		2017-18
		Fund Released	Utilized	Fund Released	Utilized	Fund Released
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	5.31
2	Andhra Pradesh	1986.82	1986.82	9777.62	9777.62	7198.11
3	Arunachal Pradesh	1137.61	1137.61	1136.32	1136.32	5803.65
4	Assam	6748.28	4481.68	266.65	0	779.00
5	Bihar	0.00	0.00	0.00	0	53.25
6	Chhattisgarh	4764.83	4764.83	2674.82	2674	3218.26
7	Daman & Diu	0.00	0.00	53.63	53.63	26.19
8	Goa	356.00	356.00	645.00	645	313.80
9	Gujarat	5520.40	5520.40	22040.27	22040.27	12626.74
10	Himachal Pradesh	1350.00	1350.00	931.36	931.36	2658.36
11	Jammu & Kashmir	2494.17	2494.17	2587.84	1565.65	1867.56
12	Jharkhand	0.00	0.00	8148.39	6600.00	1292.50
13	Karnataka	5839.00	5839.00	8540.00	8540.00	7979.31
14	Kerala	0.00	0.00	3122.00	3122.00	2494.46
15	Madhya Pradesh	3065.00	3065.00	13054.00	13054.00	8983.50
16	Maharashtra	5209.83	5209.83	22092.28	22083.48	8951.91
17	Manipur	3588.00	3588.00	3385.20	3372.72	6382.55
18	Meghalaya	3274.61	3274.61	3189.00	3189.00	770.50
19	Mizoram	4927.91	4927.91	4267.52	4267.52	2434.73
20	Nagaland	2646.34	2646.34	1344.00	0.00	2515.00
21	Odisha	4050.00	4050.00	15556.48	15556.48	7711.18
22	Rajasthan	10890.43	10890.43	9800.00	8381.44	16097.49
23	Sikkim	400.00	400.00	938.16	938.16	1247.31
24	Tamil Nadu	2266.86	2266.86	3061.85	3054.40	2020.39
25	Telangana	9650.00	9650.00	11483.00	11483.00	16187.25
26	Tripura	1700.00	1700.00	1323.90	1323.90	2756.25
27	Uttar Pradesh	0.00	0.00	1057.50	930.00	264.75
28	Uttarakhand	900.00	900.00	5090.57	3814.57	600.25
29	West Bengal	2948.46	2948.46	0.00	0.00	2507.89
		<b>85714.55</b>	<b>83447.95</b>	<b>155567.37</b>	<b>148534.52</b>	<b>125747.45</b>

## Annexure 2 (viii)

**Funds Released to State Governments/UT Administration and utilisation thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2015-16 to 2017-18(as on. 14.03.18)**

(₹ in lakh)						
Sl.No	State/UT	2015-16		2016-17		2017-18
		Fund Released	Utilized	Fund Released	Utilized	Fund Released
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	-
2	Andhra Pradesh	1983.00	1983.00	0.00	0.00	5282.94
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	-
4	Assam	0.00	0.00	321.33	0.00	-
5	Bihar	375.00	0.00	0.00	0.00	-
6	Chhattisgarh	3607.00	3607.00	2534.15	2534.15	1805.30
7	Dadra& Nagar Haveli	0.00	0.00	0.00	0.00	-
8	Daman & Diu	0.00	0.00	0.00	0.00	8.03
9	Goa	0.00	0.00	52.64	52.64	3.75
10	Gujarat	3745.76	3745.76	80.81	80.81	3650.84
11	Himachal Pradesh	96.12	96.12	51.21	44.52	-
12	Jammu & Kashmir	700.00	68.02	0.00	0.00	-
13	Jharkhand	0.00	0.00	0.00	0.00	1704.53
14	Karnataka	0.00	0.00	0.00	0.00	1364.59
15	Kerala	300.00	300.00	796.40	771.40	-
16	Madhya Pradesh	4300.00	4300.00	0.00	0.00	2656.76
17	Maharashtra	0.00	0.00	0.00	0.00	-
18	Manipur	0.00	0.00	867.38	867.38	436.64
19	Meghalaya	0.00	0.00	0.00	0.00	156.69
20	Mizoram	0.00	0.00	336.36	336.36	132.25
21	Nagaland	851.47	422.55	0.00	0.00	-
22	Odisha	4900.00	4900.00	3376.36	3376.36	5134.98
23	Rajasthan	0.00	0.00	0.00	0.00	-
24	Sikkim	0.00	0.00	0.00	0.00	25.72
25	Tamil Nadu	600.00	600.00	0.00	0.00	-
26	Telangana	0.00	0.00	0.00	0.00	-
27	Tripura	1303.60	861.49	0.00	0.00	232.89
28	Uttar Pradesh	0.00	0.00	0.00	0.00	-
29	Uttarakhand	107.00	107.00	0.00	0.00	104.45
30	West Bengal	0.00	0.00	0.00	0.00	-
	<b>Total</b>	<b>22868.95</b>	<b>20990.94</b>	<b>8416.64</b>	<b>8063.62</b>	<b>22700.36</b>

**Annexure 2 (ix)****Funds released and Utilized under the scheme 'National Fellowship & Scholarship for Higher Education for ST students' during the years 2015-16 to 2017-18****(A) Funds released for National Fellowship****(Rs. in lakhs)**

<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (as on. 14.03.18)</b>
<b>Fund Released &amp; Utilized</b>	<b>Fund Released &amp; Utilized</b>	<b>Fund Released &amp; Utilized</b>
3138.76	7312.25	5715.40

**(B) Funds Released for Scholarship (Top Class)****(Rs.in lakhs)**

<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (as on. 14.03.18)</b>
<b>Fund Released &amp; Utilized</b>	<b>Fund Released &amp; Utilized</b>	<b>Fund Released &amp; Utilized</b>
1552.32	687.75	2885.17

**Details of Funds released, utilized thereof under the scheme of National Overseas scholarship (NOS) during the years 2015-16 to 2017-18****(Rs.in lakhs)**

<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (as on. 14.03.18)</b>
<b>Fund Released &amp; Utilized</b>	<b>Fund Released &amp; Utilized</b>	<b>Fund Released &amp; Utilized</b>
39.04	39.00	71.7

Note:- Funds are not released to State Governments under the above schemes.

## Annexure 2 (x)

<b>Funds released under the Scheme of Grant- in-Aid to Voluntary Organisations working for the Welfare of STs.</b>					
<b>(Amount in Rs)</b>					
<b>Sl.No.</b>	<b>Name of the State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18(as on 30.01.2018)</b>
1	Andhra Pradesh	3443334	25263164	16058361	9602942
2	Arunachal Pradesh	44975364	9569894	45605089	38228604
3	Assam	8755425	5785170	13766060	11925877
4	Chhattisgarh	4943900	1620270	6596669	2396860
5	Gujarat	21372227	4338188	11193835	1879050
6	Himachal Pradesh	17074044	-	27733860	14232667
7	Jharkhand	65726048	20519422	40575895	41570250
8	Jammu & Kashmir	4035911	-	-	1968601
9	Karnataka	24888744	22725348	38909904	18903461
10	Kerala	9907370	9625460	11355052	3671288
11	Madhya Pradesh	10189512	6654020	15278404	9546150
12	Maharashtra	19697375	3377213	20295458	29452451
13	Manipur	21091546	6346350	39406207	12670740
14	Meghalaya	67215218	27479208	60692770	31203557
15	Mizoram	4039560	-	4016475	3810494
16	Nagaland	3215437	-	-	-
17	Odisha	30398337	19079568	45737410	43619427
18	Rajasthan	8331000	3182749	6783268	1449967
19	Sikkim	2564384	5454113	5205330	9081202
20	Tamil Nadu	3509519	1181790	3891019	16582818
21	Telangana	2375010	1976326	63786629	7676131
22	Tripura	1715310	1582470	6602040	-
23	Uttarakhand	11866736	1766858	11263873	2907065
24	Uttar Pradesh	6904581	2218403	3448897	3436253
25	West Bengal	45252818	37791760	31533450	67987717
26	Delhi	1511290	-	907171	1714742
	<b>Grand Total</b>	<b>445000000</b>	<b>217537744</b>	<b>530643126</b>	<b>385518314</b>

**Annexure-3 referred to in reply to part (d) of Lok Sabha Starred Question No. \*322 for 19.3.2018 regarding 'Upliftment of Tribes'.**

**Annexure 3 (i)**

**Statement showing number of beneficiaries for Skill Development, Vocational Training under Article 275(1) and SCA to TSP for the last one year, i.e.2016-17**

S. No.	Name of State	2016-17
		No. of Beneficiaries
1.	Andhra Pradesh	125
2.	Arunachal Pradesh	390
3.	Assam	1120
4.	Bihar	4620
5.	Chhattisgarh	4400
6.	Gujarat	2300
7.	Himachal Pradesh	937
8.	Jammu & Kashmir	3000
9.	Jharkhand	0
10.	Karnataka	0
11.	Kerala	290
12.	Madhya Pradesh	6500
13.	Maharashtra	1000
14.	Manipur	0
15.	Meghalaya	0
16.	Mizoram	937
17.	Nagaland	562
18.	Odisha	22165
19.	Rajasthan	0
20.	Sikkim	50
21.	Telangana	6000
22.	Tripura	2093
23.	Uttar Pradesh	0
24.	Uttarakhand	0
25.	West Bengal	5500
<b>Total</b>		<b>61989</b>



## Annexure 3 (ii)

## Statement showing beneficiaries for Eklavya Model Residential Schools(EMRSs) under Art. 275(1) for the last one year, i.e. 2016-17

S.N.	States	2016-17 Beneficiaries
1	Andhra Pradesh	1620
2	Arunachal Pradesh	120
3	Chhattisgarh	4181
4	Gujarat	9053
5	Himachal Pradesh	210
6	Jharkhand	1920
7	Karnataka	2380
8	Kerala	528
9	Madhya Pradesh	8026
10	Maharashtra	3600
11	Manipur	450
12	Mizoram	400
13	Nagaland	438
14	Odisha	5340
15	Rajasthan	3890
16	Sikkim	715
17	Tamil Nadu	900
18	Telangana	3200
19	Tripura	1740
20	Uttar Pradesh	450
21	Uttarakhand	300
22	West Bengal	2498
<b>Total</b>		<b>51959</b>

## Annexure 3 (iii)

## State wise no. of beneficiaries covered under the scheme of Grant-in-Aid to Voluntary Organizations working for welfare of STs.

S. No.	Name of State	2016-17 No. of Beneficiaries
1	Andhra Pradesh	51936
2	Arunachal Pradesh	88711
3	Assam	73409
4	Chhattisgarh	1834
5	Gujarat	248545
6	Himachal Pradesh	1215
7	Jharkhand	177506
8	Jammu & Kashmir	-
9	Karnataka	21544
10	Kerala	82022
11	Madhya Pradesh	15932
12	Maharashtra	4441
13	Manipur	4093
14	Meghalaya	41904
15	Mizoram	2411
16	Nagaland	-
17	Odisha	51867
18	Rajasthan	267
19	Sikkim	190
20	Tamil Nadu	53862
21	Telangana	2689
22	Tripura	200
23	Uttarakhand	2839
24	Uttar Pradesh	247
25	West Bengal	16525
26	Delhi	92
<b>Total</b>		<b>944281</b>

**Annexure 3 (iv)****State wise no. of beneficiaries covered in 'Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts'**

S. No.	Name of the State	2016-17 Beneficiaries
1	Andhra Pradesh	3552
2	Arunachal Pradesh	-
3	Chhattisgarh	192
4	Gujarat	11981
5	Jharkhand	-
6	Madhya Pradesh	1325
7	Maharashtra	440
8	Orissa	8204
9	Rajasthan	535
10	Telangana	3479
<b>Total</b>		<b>29708</b>

**Annexure 3 (v)****State wise details of beneficiaries under the Scheme of Post Matric Scholarship for ST students during 2016-17**

Sl. No.	NAME OF STATE/UT	2016-17 Beneficiaries
1	Andaman & Nicobar Islands	167
2	Andhra Pradesh	65173
3	Arunachal Pradesh	22564
4	Assam	29423
5	Bihar	0
6	Chhattisgarh	135586
7	Daman & Diu	328
8	Goa	1924
9	Gujarat	192322
10	Himachal Pradesh	3739
11	Jammu & Kashmir	13854
12	Jharkhand	63029
13	Karnataka	109943
14	Kerala	15834
15	Madhya Pradesh	263176
16	Maharashtra	163321
17	Manipur	59995
18	Meghalaya	54900
19	Mizoram	42072
20	Nagaland	44404
21	Odisha	176579
22	Rajasthan	126965
23	Sikkim	2605
24	Tamil Nadu	23574
25	Telangana	112236
26	Tripura	21001
27	Uttar Pradesh	5322
28	Uttarakhand	15401
29	West Bengal	85901
<b>Total</b>		<b>1851338</b>

**Annexure 3 (vi)**

**State wise details of beneficiaries under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during the year 2016-17**

Sl.No	Name of the State/UT	2016-17 Beneficiaries
1	Andaman & Nicobar Islands	325
2	Andhra Pradesh	39466
3	Arunachal Pradesh	2594
4	Assam	0
5	Bihar	0
6	Chhattisgarh	207956
7	Dadra & Nagar Haveli	0
8	Daman & Diu	356
9	Goa	3721
10	Gujarat	188593
11	Himachal Pradesh	1972
12	Jammu & Kashmir	6131
13	Jharkhand	91464
14	Karnataka	52096
15	Kerala	14464
16	Madhya Pradesh	151611
17	Maharashtra	0
18	Manipur	22401
19	Meghalaya	3273
20	Mizoram	9843
21	Nagaland	18780
22	Odisha	222837
23	Rajasthan	0
24	Sikkim	297
25	Tamil Nadu	6602
26	Telangana	28966
27	Tripura	16723
28	Uttar Pradesh	8760
29	Uttarakhand	5687
30	West Bengal	29249
	<b>Total</b>	<b>1134167</b>

**Annexure 3 (vii)**

**Beneficiaries under the scheme 'National Fellowship & Scholarship for Higher Education for ST students' during the year 2016-17**

	Beneficiaries (2016-17)
(A) National Fellowship	2197
(B) Scholarships (Top Class)	492

**Beneficiaries under the scheme of National Overseas scholarship (NOS) during the year 2016-17**

	Beneficiaries (2016-17)
National Overseas Scholarships (NOS) for ST students	16

**Projects completed and number of beneficiaries under the scheme 'Support to Tribal Research Institutes (TRIs)'**

Sl. No	State/ UT	Project Completed during 2016-17	2016-17 Beneficiaries
1	Karnataka	9	425
2	Kerala	3	-
3	Manipur	5	-
4	Odisha	23	-
5	Sikkim	5	-
6	Telangana	12	-
7	Tripura	5	-
8	West Bengal	10	-
	<b>Total</b>	<b>72</b>	<b>425</b>

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